

18

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/211/2016  
NAME OF THE PETITIONER(S) : raffath  
NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) SAM JAYARAJ  
HOUSTON  
FOR  
SARVABHAUMAN  
ASSOCIATES  
98840/0079

COUNSEL FOR  
PETITIONER



2. S. MANOJ KUMAR  
for. Vennatavardhan

Counsel for  
Respondents



**ORDER**

Shri Sam Jayaraj Houston, counsel for petitioner present. Shri S Manoj Kumar, representing counsel for respondents present. Both the counsels sought time for submitting arguments. Time extended at request. Put up on **08.03.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)